

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1222/2014

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

RAM PAL & ANR.

Respondent(s)

Date : 25-07-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s)

Ms. Sonia Mathur, Sr. Adv.
Mr. Mukesh Kr. Maroria, AOR
Mr. Rajan Kr. chourasia, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. B. Krishna Prasad, AOR

For Respondent(s)

Mr. Sanjay Jain, AOR
Ms. Ruchika Bhan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Registry to provide the soft copy of the record
of the Armed Forces Tribunal to the learned counsel
appearing for the parties.

List for hearing on 29th August, 2024.

In the meanwhile, it will be open for the appellants
to place on record additional compilation containing
documents on record.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER